

Simbhaoli Sugar Mills

1474. SHRI MRUTYUNJAYA NAYAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any experts team from the Central Pollution Control Board has visited Simbhaoli Sugar Mills in Ghaziabad (U.P.) in regard to the reported dumping of smouldering industrial waste by the mill;

(b) if so, the findings thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) and (b). Yes, Sir. A two member team from Central Pollution Control Board (CPCB) has inspected the site of M/s. Simbhaoli Sugar Mills Limited, Ghaziabad. The main findings are given below :

(i) The industry is disposing ash outside its premises, into low lying areas;

(ii) Though the industry has set up treatment facilities, the effluents do not comply with the standards prescribed by the Uttar Pradesh Pollution Control Board;

(iii) The Uttar Pradesh Pollution Control Board has refused consent to the unit and in the absence of "valid consent", the operation of the industry is illegal; and

(iv) The effluent after treatment is having high Bio-chemical Oxygen Demand (BOD) and is discharged into open lagoons/kuchcha nallah, which is a source of ground water pollution.

(c) The Government has issued closure order to M/s. Simbhaoli Sugar Mills Limited on 2nd July, 1996, under section 5 of the Environment (Protection) Act, 1986.

Passenger Amenities

1475. DR. RAM CHANDRA DOME : Will the Minister of RAILWAYS be pleased to state :

(a) the total planned and unplanned expenditure for the suburban trains in West Bengal;

(b) whether there has been decline in passenger amenities in the suburban and other trains in West Bengal and other sections of the Eastern Railway; and

(c) if so, the measures proposed to be taken by Government to enhance the passenger amenities in these sections?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The expenditure on suburban train services on Eastern and South Eastern Railways serving West Bengal is Rs. 376.67 Crores during the year 1994-95.

(b) No Sir.

(c) Does not arise.

Railway Overbridge at Shikohabad

1476. SHRI PRABHU DAYAL KATHERIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there has been a long standing demand for the construction of an overbridge over the railway crossing at Shikohabad in the Firozabad district;

(b) if so, the reasons for delay in the construction of the said overbridge;

(c) whether Government would construct this overbridge as early as possible keeping in view the accidents which took place in the absence of an overbridge there;

(d) if so, the time by which it would be constructed; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir. There is no proposal from State Govt.

(b) to (e). Do not arise.

Railway Overbridge at Ahmedabad

1477. SHRI SANAT MEHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the work of over-bridge over railway crossing on National Highway No. 8A near Ahmedabad was to be completed by 1993-94;

(b) whether the work of approach roads on both sides has been completed by the State Government but the work of Interface to be executed by Railways has not been completed so far; and

(c) if so, the reasons for delay and the likely time by which the same would be opened for traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). There is no work of Road over bridge on National Highway - 8A. However, a Road over bridge has been constructed on National Highway - 8 in lieu of level crossing No. 238 near Ahmedabad and opened to traffic in 1994.